

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2833
TO BE ANSWERED ON AUGUST 08, 2024**

THANE RING METRO PROJECT

**NO. 2833. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI CHAVAN VASANTRAO BALWANTRAO:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Union Government has received any request from the State Government of Maharashtra for approval of pending Thane ring metro project;**
- (b) if so, the details thereof and the reaction of the Government in this regard;**
- (c) whether the Union Government has given in principle approval for construction of Thane ring metro project;**
- (d) if so, the details thereof along with the time by which it is likely to be completed and if not, the reasons therefor;**
- (e) the amount of funds earmarked or sanctioned by the Union Government for the said project; and**
- (f) the time by which the funds would be released by the Government for construction of the said project?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): Yes. The Ministry has received a proposal from Government of Maharashtra for implementation of Thane Integral Ring Metro Project covering a length of 29 kms with 22 stations at a cost of ₹12,200.10 crore. Metro rail projects are cost intensive which require extensive Inter-Ministerial consultations and their approval depends on feasibility of projects and availability of resources, therefore, no time limit can be specified for the sanction of the project.

(e) & (f): Funds for a metro project are earmarked, sanctioned or released only after the sanction of the project.
